

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1133  
ANSWERED ON:20.03.2012  
SECURITY CHECK AT AIRPORTS  
Punia Shri P.L.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the kith and kins of Central Industrial Security Forces (CISFs) personnel posted at various airports are exempted from security check;
- (b) if so, the rules followed in this regard;
- (c) whether any such incident has been reported from any airport including Delhi Airport in the recent past;
- (d) if so, the details thereof and the action taken against the responsible officials; and
- (e) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No, Madam. Bureau of Civil Aviation Security under the Ministry of Civil Aviation has issued AVSEC Order No. 06/2009 dated 04-11-2009 (copy annexed), whereby the dignitaries mentioned therein have been exempted from pre-embarkation security checks at civil airports in the country.
- (b) to (e): Do not arise.